

cooperative savings among coalmine workers; and

(b) if so, whether the scheme has been introduced?

The Deputy Minister of Labour (Shri Abid Ali): (a) In the meeting of the Coal Award Implementation Committee held on the 16th August 1957, it was agreed that the trade unions will organise consumers and credit cooperatives for workmen by utilising a portion of the arrears of wages that will be received under the Coal Award.

(b) Not yet.

Industrial Programme

*408. **Shri Heda:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any adjustment has been made with regard to the industrial expansion programme in the Public or Private Sector after the first blue print of the Second Five Year Plan;

(b) if so, the names of the States which are affected; and

(c) the nature of adjustment made in respect of Uttar Pradesh?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Some minor adjustments within the overall allocation of funds for the development of Large and Medium Scale Industries in the Public Sector of Orissa and Jammu & Kashmir has been made. Similar adjustments in the case of Private Sector Schemes are not called for.

(c) Some adjustments within the total provision of the Uttar Pradesh State Plan are under consideration and no final decision has so far been arrived at.

Acquisition of Land

*409. { **Shri A. K. Gopalan:**
Shri Vasudevan Nair:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have issued orders for the acquisition of

the land owned by the Government Employees Sarvodaya Cooperative House Building Society Limited, New Delhi;

(b) if so, the reasons for acquiring the lands of the Society; and

(c) whether Government have received any representation against the acquisition?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes Sir.

(b) To meet the urgent and growing needs for office accommodation and residential accommodation for Government servants in Delhi during the period of the Second Plan.

(c) Yes Sir.

Retting of Coconuts Husk

*410. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any scientific investigation has been made by the Government of India to reduce the time required for retting of coconuts husk for extraction of fibre;

(b) if so, at what stage is such investigation; and

(c) whether any research has been carried on to find out as to how the waste in the extraction of coir fibre could be profitably used in industry?

The Minister of Industry (Shri Manubhai Shah): (a) An investigation has been undertaken by the Coir Board on this subject.

(b) The investigation is in its initial stages.

(c) Research is being conducted on this subject also.

Development Council for Alcohol and Alcohol Basic Industries

*411. **Shri Ajit Singh Sarhad:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there was a proposal to set up a Development Council for